Seminar on Expenditure Management 2320; SHRI GOVINDRAO ADIK: Will the Minister of FINANCE be pleased to state:

(a) whether his Ministry had organised a seminar on Expenditure Management;

(b) if so, the outcome thereof;

(c) whether it is a fact that Government have asked for International Monetary Fund to conduct a study on how to bring down the level of non-plan expenditure at the central and state levels and also to suggest guidelines for its improvement keeping in view the study undertaken by it in Latin American countries like chile and Argentina; and

(d) if so, what were the guidelines suggested to these countries by the IMF and how do these compare with the conditions prevalent in India?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) and (b) A Seminar on Expenditure Management was organised on 18th March, 1996. Discussions were held on a wide range of issues relating to public expenditure management. Based on the discussions held, a number of ideas were conceptualised on various aspects of expenditure management These ideas, interalia alia, formed the basis for the guidelines issued on 17.6.1996 on expenditure management, fiscal prudence and susterity, a copy of which has already been placed in the Parliament Library.

(c) and (d)The International Monetary Fund have given a Report on "India-Public Expenditure Management". This Report does not make any specific comparison with Latin American Countries.

## Separate alighting and parking for VIPs at Nagpur Airport

## 2321. SHRI V. RAJESHWAR RAO: DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether arrangement for separate alighting and parking for VIPs has been made at the newly constructed airport in Nagpur;

(b) if so, in which part of the airport has this area been allotted;

(c) which are the categories of VIPs whose vehicles will be allowed in the area; and

(d) by when such arrangements shall be made at other airports?

THE MINISTER OF CIVIL AVIATION (SHRI CM. IBRAHIM): (a) to (d) There is no separate arrangement for parking of VIP vehicles at any airport including Nagpur airport, either on the city side or on the airside. VVIPs like the President, Vice President, Prime Minister, Head of States/Governments, Governors and other specified dignitories are allowed to take their vehicles into the operational areas of the airports.

## Vulgarity in Telecast of DD Advertisements

2322. SHRI GHUFRAN AZAM: Will the Minister of INFORMATEN AND BROADCASTING be plesed to state:

(a) whether Government propose to set up special screening committee to check vulgarity in advertisements on Doordarshan; and

(b) if so, the alternative steps Government propose to take in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI CM. IBRAHIM): (a) Advertisements on Doordarshan are governed by the Code for Commercial Advertising. The Code inter-alia does not permit indecent and obscene advertisements. Doordarshan has also set up a three-member committee (two members being lady officers) headed by a lady officer of the rank of Dy. Director General to settle objections raised against advertisements.

(b) Does not arise.

## Circuit Bench of Supreme Court

2323. SHRI SHIV CHARAN SINGH: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government are aware of the public demand for setting up of circuit benches of the Supreme Court in Calcutta and South; and

(b) if so, the reaction of Government thereto?